

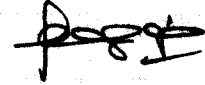
(To be published in the Delhi Gazette (extra-ordinary) Part-IV dated 29th May 2014)

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

Old Secretariat, Delhi 110054
Dated, the 29th May 2014

NOTIFICATION

No.25(11)/2014/LAS-V/Leg./10409-2/ Sh. Ramesh Bidhuri an elected member of the Fifth Legislative Assembly of the National Capital Territory of Delhi from Tugalakabad Assembly Constituency (Constituency No.52) has resigned his seat in the Legislative Assembly and his resignation has been accepted by the Hon'ble Speaker with immediate effect.



(L.R. GARG)
SECRETARY

No.25(11)/2014/LAS-V/Leg./ 10409-2/

Dated, the 29th May, 2014

Copy for information to:-

1. Sh. Ramesh Bidhuri, H.No.179, Bangar Mohalla, Vill.- Tuglakabad, New Delhi-44.
2. The Secretary, Election Commission of India, Nirvachan Sadan, Ashok Road, New Delhi.
3. The Chief Electoral Officer, GNCT of Delhi.
4. All Members of the Delhi Legislative Assembly, Delhi.
5. All Members of Parliament from Delhi.
6. The Secretary-General, Rajya Sabha/Lok Sabha, Secretariat, New Delhi.
7. The Chief Secretary to the Govt. of NCT of Delhi.
8. The Secretary to the Lt. Governor of NCT of Delhi.
9. All Pr. Secretaries/Secretaries/Administrative Officers GNCT of Delhi
10. The Principal Secretary to the Chief Minister/Secretaries of all Ministers of Delhi.
11. The Secretary to Hon'ble Speaker, Delhi Assembly, Delhi
12. All Branches of Delhi Vidhan Sabha Sachivalaya, Delhi
13. Sr. A.O./A.L.I.O./Care Taker, Delhi Vidhan Sabha Sachivalaya, Delhi.



(LAL MANI)

DEPUTY SECRETARY (LEGISLATION)